

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. NO. 277 OF 2011

Thursday, this the 31st day of March, 2011

CORAM:

HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER
HON'BLE Ms.K.NOORJEHAN, ADMINISTRATIVE MEMBER

Ajithkumar K.V.
Kaykkottil House
Karimba PO, Palghat District
Working as GDSBPM
Kallamala Branch Post Office
under Mannarghat Sub Division
Palghat District ... Applicant

(By Advocate Mr.Johnson Manayani)

versus

1. Superintendent of Post Offices
Ottapalam Division
Ottapalam P.O
Palghat District – 679 101
2. Sub Divisional Inspector
Mannarghat Sub Division
Mannarghat 678 582
Palghat District
3. Post Master General
Northern region, Calicut – 673 011
4. Union of India represented by its Secretary
to Ministry of Communication
New Delhi- 110 001 ... Respondents

(By Advocate Mr.Sunil Jacob Jose, SCGSC)

The application having been heard on 31.03.2011, the Tribunal
on the same day delivered the following:

ORDER

HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER

Counsel for applicant after arguing for some time, seeks
permission to withdraw the OA with liberty to file a fresh OA as the reliefs



sought for especially against Annexure A-6 strictly does not come within the area of jurisdiction. Permission as sought for is granted.

2. OA is dismissed as withdrawn. No costs.

Dated, the 31st March, 2011.


K.NOORJEHAN
ADMINISTRATIVE MEMBER


JUSTICE P.R.RAMAN
JUDICIAL MEMBER

VS